

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 27, 2016

No. 1286 / Admin. (Services)/2016

The Court's notification no. 1285/ Admin. (Services)/ 2016 dated 24.6.2016 regarding posting of Sri **Alok Kumar Trivedi**, Additional District & Sessions Judge, Lucknow as Judicial Member, Commercial Tax Tribunal, Bareilly be kept in abeyance.

BY ORDER OF THE COURT,

Sd/-
(DINESH KUMARSINGH-I)
REGISTRAR GENERAL

No. 309/ Admin. (Services)/2016, Dated: Allahabad: June 27, 2016

In continuation of Court's endorsement no. 308/ Admin. (Services)/2016, Dated: Allahabad: June 24, 2016, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
3. Pramukh Sachiv, Kar Evam Nibandhan, Uttar Pradesh Shasan, Lucknow.
4. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
5. The Chairman, Commercial Tax Tribunal, Lucknow.
6. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
10. S/Sri
i) Alok Kumar Trivedi, Additional District & Sessions Judge, Lucknow.
11. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
14. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
15. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
16. The Joint Registrar (Accounts), High Court, Allahabad.
17. The Deputy Registrar (G), High Court, Allahabad.
18. The Deputy Registrar (Budget), High Court, Allahabad.
19. The Deputy Registrar (Admin.), High Court, Allahabad
20. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
21. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
22. The Section Officer (Admin. C Section), High Court, Allahabad.
23. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
24. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
25. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)